## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/518/ (IB)/2017

NAME OF THE PETITIONER(S)

: POLARIS BANYAN HOLDING PVT LTD

NAME OF THE RESPONDENT(S)

: AUROMED HOLDINGS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

1. R. SAHANA

Respondent

2. V.M. Kannen for T. 11. Thorshal

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## **ORDER**

Counsel representing both the parties are present. Counsel for respondent stated that Shri T Poornam, senior counsel, is undergoing treatment in the hospital due to head injury and hence unable to appear before the Adjudicating Authority. Counsel for petitioner stated that there is a possibility of settling the matter with the other side and prayed time for making submissions in relation to the final outcome of the settlement. Considering the request and submissions of both the counsel and in the interest of justice, I am inclined to grant time at the request of both the counsel. Put up on 04.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)